

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**C.P.No. 26(ND)/2012**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
03.10.2017**

**NAME OF THE COMPANY:** Dr. Virender Bhati Vs. M/s Forsen Healthcare  
Pvt. Ltd. & ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : None

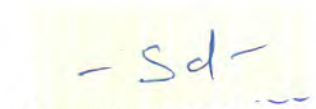
For the Respondent (s) : Mr. Saurabh Kalia, Advocate  
Mr. Harshit Agarwal, Advocate  
Mr. Samridhi Gogia, Advocate

**ORDER**

Ld. Counsel for the Respondent submits that Dr. U.K. Choudhary, Ld.  
Senior Counsel who is leading them in this case is unavailable today.  
Request for adjournment is therefore being made.

To come up for final arguments on 1<sup>st</sup> November, 2017.

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**